

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

34

C.S.P. No. 806/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE PARTIES: M/s. Skywalk Builders Private Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant sethi	Adv. for petitioner	
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**ORDER**

**CSP 806/230-232/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 16.11.2017.

SD/-

**V. NALLASENAPATHY**  
Member (Technical)

SD/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)